

3

3

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH CUTTACK

Original Application No.178 of 1993

Date of Decision: 23.11.1993

J.K.Nayak & Others      Applicant(s)

Versus

Union of India & Others    Respondent(s)

(FOR INSTRUCTIONS)

1. Whether it be referred to reporters or not ? NO
2. Whether it be circulated to all the Benches  
of the Central Administrative Tribunals or not ? NO

km 23/11/93  
VICE-CHAIRMAN



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH CUTTACK**

Original Application No. 178 of 1993

Date of Decision: 23.11.1993

## Versus

Union of India & Others Respondents

For the applicants Mr. B. R. Sarangi,  
Advocate

For the respondents Mr. Ashok Mishra  
Sr. Standing Counsel  
(Central)

• • •

C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE-CHAIRMAN

## JUDGMENT

MR.K.P.ACHARYA, VICE-CHAIRMAN: In this application under Section 19 of the Administrative Tribunals Act, 1985, the petitioners (seven in number) pray for a direction to be issued to the opposite parties to act in accordance with the law and to pay the petitioners daily allowance pursuant to the provision under F.R. S.R. and there are other consequential relief claimed by the petitioners.

2. Shortly stated the case of the petitioners is that they are working as Assistant Superintendent, Telegraph Traffic in the Department of Telecommunications at different places in Orissa. Grievance of the petitioners is that their legitimate dues have not been paid. Hence this application has been filed with the aforesaid prayer.

3. I have heard Mr.B.R.Sarangi, learned counsel

ex

for the petitioners and Mr. Ashok Mishra, learned Senior Standing Counsel.

4. Since the grievance of the petitioners has been redressed by the departmental authorities, as submitted by Mr. Ashok Mishra, learned Standing Counsel on the basis of the communication made with him by the Chief General Manager, Telecommunications, Orissa Circle vide his order dated 6th September, 1993, the case is disposed of accordingly leaving the parties to bear their own costs.

*Regd. copy*  
23.11.93

VICE-CHAIRMAN

Central Administrative Tribunal  
Cuttack Bench Cuttack  
dated the 23.11.1993/B.K.Sahoo

